

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT NO. 1)  
NEW DELHI.**

**(CAA)186(PB)/2018**

**In the matter of:**

Gamma Ganna Ltd. & Times Internet Ltd.

**SECTION:** Under Section 230-232

**Order delivered on 22.02.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI S.K. MOHAPATRA,  
HON'BLE MEMBER(TECHNICAL)**

For the Applicant/Petitioner.    Abhishek Seth, Adv. &  
Mr. Kushagra Sah, A  
For OL                                    Amish Tandon & Ajeyo Sharma,  
Stndg. Counsel.

**ORDER**

Ld. Counsel for the petitioner states that they have filed an application for withdrawing the petition and the prayer may be granted. The petition is dismissed as withdrawn under Rule 8 of I & B Rules.

Sd/-

**(S.K. MOHAPATRA )  
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH )  
MEMBER (JUDICIAL)**

\*KCS\*